

आयकर अपीलिय अधिकरण "SMC" न्यायपीठ मुंबई में।

IN THE INCOME TAX APPELLATE TRIBUNAL "SMC" BENCH, MUMBAI

श्री महावीर सिंह, उपाध्यक्ष के समक्ष ।

BEFORE SRI MAHAVIR SINGH, VICE PRESIDENT

आयकर अपील सं./ ITA No. 7909/Mum/2019

(निर्धारण वर्ष / Assessment Year 2013-14)

Mr. Bharatkumar N. Jain Kumar Paints, 2/2 Rajasthan CHS Ltd, JB Nagar, Andheri (E), Mumbai: 400059	Vs.	The Income Tax Officer, Ward-24(1)(3), Room No. 303, Piramal Chamber, Lalbaug, Mumbai-400 012
(अपीलार्थी / Appellant)	..	(प्रत्यर्थी / Respondent)
स्थायी लेखा सं./PAN No. AADPJ2330F		

अपीलार्थी की ओर से / Appellant by	:	Shri Bharat Kumar N. Jain, AR
प्रत्यर्थी की ओर से / Respondent by	:	Smt. Smita Verma, DR

सुनवाई की तारीख / Date of hearing:	27.09.2021
घोषणा की तारीख / Date of pronouncement :	27.09.2021

आदेश / ORDER

महावीर सिंह, उपाध्यक्ष के द्वारा /
PER MAHAVIR SINGH, VP:

This appeal of the assessee is arising out of order of the Commissioner of Income Tax (Appeals)-36, Mumbai [in short CIT(A)], in Appeal No. CIT(A)-ITBA/APL/S/250/2019-20/1020200579(1) vide dated 11.11.2019. The Assessment was framed by the Income Tax Officer, Ward 24(1)(3), Mumbai (in short ITO/ AO) for the A.Y. 2013-14 vide order dated 16.12.2017 under section 143(3) of the Income-tax Act, 1961 (hereinafter 'the Act').

2. The registry placed on record vide assessee's letter dated 14.05.2021, wherein it has been submitted that the assessee has opted for settlement of dispute under Direct Tax Vivad Se Vishwas Scheme (VSVS Scheme), 2020 and already received



ITA No. 7909/Mum/2019
Mr. Bharatkumar N. Jain; AY 13-14

Form No.3 from appropriate authority. The Ld. DR did not raise any objection against the same.

3. In view of foregoing, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. In the result, the appeal of assessee is dismissed as withdrawn.

Order pronounced in the open court on 27.09.2021.

Sd/-
(महावीर सिंह / MAHAVIR SINGH)
(उपाध्यक्ष / VICE PRESIDENT)

मुंबई, दिनांक/ Mumbai, Dated: 27.09.2021

सुदीप सरकार, व.निजी सचिव / Sudip Sarkar, Sr.PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai